

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/22/KOB/2024
SECTION	SEC. 7 IBC
NAME OF PARTIES	AYYAPPAN NAIR RAGHAVAN PILLAI V/S ATTUKAL DEVI INSTITUTE OF MEDICAL SCIENCES LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	ARTIS LAW HOUSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, JINAN K R, MA SHAJI, VINAY MATHEW JOSEPH, KARTHIKA K J

8th JULY 2024

ORDER

CP(IBC)/22/KOB/2024

Learned Counsel, Mr. Bijoy Pulipra appears on behalf of Petitioner/Financial Creditor through virtual mode. Learned Counsel, Mr. Vinay Mathew appears on behalf of Respondent/Corporate Debtor through virtual mode.

At the request of the Learned Counsel for the Respondent, list this matter on 22.07.2024.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T. KRISHNA VALLI
MEMBER (JUDICIAL)**